

**Government of National Capital Territory of Delhi**  
**Finance (Estb-III) Department**  
**Level-4, wing-A, Delhi Secretariat, New Delhi-110002.**  
**CD- 012582063**

No.F. (12)/Fin(Estb-III)/2019-20/VSQUnstarred-181/ *dsj/1849* Dated: *30/11/19*

To,

✓  
The Deputy Secretary (L.A),  
Delhi Vidhan Sabha Sachivalaya,  
Old Secretariat,  
Delhi.

**Sub: Delhi Vidhan Sabha Unstarred Question No.181 of Sh. Vishesh Ravi,  
Hon'ble MLA , fixed for answer on 03.12.2019.**

Sir,

Please find enclosed 100 copies of the reply to the above question for necessary action.

Encl: As above.

Yours faithfully,

(MANOJ KUMAR)  
DEPUTY SECRETARY -V (FINANCE)

No.F. (12)/Fin(Estb-III)/2019-20/VSQUnstarred-181/

Dated:

Copy forwarded to:

1. Directorate of Information & Publicity, Old Secretariat, Delhi with 150 copies of the reply.
2. Secretary to Finance Minister, Govt. of Delhi (two copies), Old Secretariat, Delhi.

(MANOJ KUMAR)  
DEPUTY SECRETARY -V (FINANCE)

राष्ट्रीय राजधानी क्षेत्र, दिल्ली सरकार,  
वित्त विभाग,

चतुर्थ तल, 'ए' विंग,  
दिल्ली सचिवालय,  
आई.पी. एस्टेट,  
नई दिल्ली - 110002


अतारांकित प्रश्न संख्या :181

दिनांक:-03/12/2019

प्रश्नकर्ता का नाम :- श्री विशेष रवि

क्या उप-मुख्यमंत्री यह बताने की कृपा करेंगे कि:

	प्रश्न	उत्तर
क	क्या यह सत्य है कि क्षेत्रीय विधायक द्वारा आयुर्वेदिक,यूनानी तिब्बिया कॉलेज एवं अस्पताल के मामले में वित्त विभाग को लिखा था और	पूछे गये प्रश्न में विषय व दिनांक का विवरण ना होने के कारण ऐसा कोई पत्र/नोट वित्त विभाग के संज्ञान में नहीं आया है।
ख	यदि हाँ, तो इन मामलों का कब तक समाधान कर लिया जायेगा।	-वही-

  
MANOJ KUMAR  
DY. SECRETARY (FINANCE)  
GOVT. OF NCT OF DELHI  
DELHI SECRETARIAT  
NEW DELHI